

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO.568/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY : Kamleshwar Textile Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 & 394,100 to 104

S.NO.      NAME      DESIGNATION      REPRESENTATION      SIGNATURE

1.	Nawal Kishore Jha Senior Panel Counsel	Advocate	Union of India ROC/Rajasthan	MK/Jha
2.	Umesh Kumar Sood	Advocate	Kamleshwar Textile Pvt Ltd	[Signature]

**ORDER**

For Order, see C.P. No. 564 of 2016.

Sd/-  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

[Signature] Sd/-  
(R.VARDHARAJAN)  
MEMBER(JUDICIAL)

02.05.2017  
V.Sethi